



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

**SECURITIES AND EXCHANGE BOARD OF INDIA
SOUTHERN REGIONAL OFFICE**

Completion of Recovery Certificate No 7855 of 2024 dated June 26, 2024 issued against S. Sudheer (PAN: ABEPS2937F) in the matter of Acropetal Technologies Ltd.

Recovery Certificate No. **7855 of 2024** dated **June 26, 2024** was drawn against **S. Sudheer (PAN: ABEPS2937F)** for a sum of **Rs. 2,57,000/- (Rupees Two Lakh Fifty-Seven Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of Penalty imposed by the Adjudicating Officer vide Order No. Order/VV/NK/2021-22/15778-15795 dated March 31, 2022 in the matter of Acropetal Technologies Ltd.

In view of the payment of the amount **Rs.2,67,520/- (Rupees Two Lakhs Sixty-Seven Thousand Five Hundred and Twenty only)** due under the Recovery Certificate, the said Recovery Certificate No. **7855 of 2024** is hereby completed in exercise of powers under sub-section (1) of Section 28A of the Securities and Exchange Board of India Act, 1992 read with Section 224 of the Income-Tax Act, 1961.

Date: October 07, 2025
Place: Chennai

Recovery Officer



मोहम्मद साजिद
MOHD SAJID

वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Dy. General Manager
भारतीय प्रतिभूति और विनियम बोर्ड, चेन्नई
Securities and Exchange Board of India, Chennai

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